

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.09**  
**I. A No. 196/2023**  
**Contempt Petition No.3/2023 in**  
**CP (IB) No. 286/BB/2019**

**IN THE MATTER OF:**

M/s. Pridhvi Asset Reconstruction & Securitisation Company Ltd.,	...	Petitioner
Vs		
M/s. Alphine Wineries Private Limited	...	Respondent

**Order under Section 7 of the I & B Code, 2016**

**Order delivered on: 17.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Shri Narayana Kamma

**ORDER**

1. Heard the Learned Counsel for the Liquidator.
2. List all the **IAs and C.P** on **05.06.2024**.

**-Sd-**

**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**

**K. BISWAL**  
**MEMBER (JUDICIAL)**